



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,12th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
32	WP(C)/6303/2023 B/O	DR. LAIRENJAM DHANAMANJURI DEVI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	SC, HIGHER EDU
MOTION				
33	WP(C)/4653/2024 B/O	RIKHIRAJ KONWAR AND 13 ORS Versus GAUHATI UNIVERSITY AND 2 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, G U
34	WP(C)/4680/2024 B/O	DEBAJYOTI GOSWAMI Versus TEZPUR UNIVERSITY AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, T U DY.S.G.I.
ADMISSION				
35	WP(C)/5428/2019 FIXED	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA	SC, HIGHER EDU GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS
	WITH I.A.(Civil)/2939/2019 in WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS
36	WP(C)/6595/2023 FIXED	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. S K GHOSH MS F AHMED MS. B. HAZARIKA	SC, ELEM. EDU MR F U BARBHUIYA (r-7) MS S DAS (r-7)
	WITH I.A.(Civil)/499/2024 in WP(C)/6595/2023	SUPARNA ROY, Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GHOSH	SC, ELEM. EDU
37	Cont.Cas(C)/206/2024	SUPARNA ROY Versus SURANJANA SENAPATI	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	

38	WITH WP(C)/1492/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
39	WITH WP(C)/2724/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
40	WP(C)/126/2024 FIXED	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK R KHATUN	SC, ELEM. EDU GA, ASSAM MR. M A SHEIKH (R-9) MS C MEDHI (R-9) MR. P. NAIK SC, FINANCE
41	WITH WP(C)/1949/2021	SHEIKH MEHBUB ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
42	WITH WP(C)/2083/2021	SHAH ALOM SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM
43	WP(C)/2611/2024 B/O	DEBENDRA KUMAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS C DAS MS. M BORGHAIN	SC, ELEM. EDU MR. B. GOGOI (SC, SCERT)
44	WP(C)/2789/2024 FIXED	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
45	WITH WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
46	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
ORDERS				
47	I.A.(Civil)/734/2024 FIXED in WP(C)/194/2022 WITH WP(C)/194/2022	RENU BARMAN (HEAD MASTER) Versus MRS KALYANI DEVI AND 5 ORS	MR. B K DAS MR. A K BARUAH	SC, ELEM. EDU
		MRS KALYANI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
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19)	MR. S B PRASAD	12-09-2024	To	16-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
15	WP(C)/874/2013 PART-HEARD, FIXED	PUTUL SAIKIA @ NIPEN Versus THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR. A BARUAH MS.D DUTTA	GA, ASSAM MR.A NATH MR. A. KASHYAP, SC, APDCL MR.S BARUA MR. T. C. CHUTIA, ADDL. SR. GA, ASSAM MR. S. DUTTA,SC, REVENUE
16	WITH WP(C)/1975/2012	SMTI BIJU SAIKIA Versus THE STATE OF ASSAM AND ORS	MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA MR.S K MEDHI	DR.B P TODI GA, ASSAM MR.A NATH SC, A S E B SC, REVENUE
17	WP(C)/5193/2018 FIXED	ON THE DEATH OF RAMESH KUMAR SHARMA HIS LEGAL HEIR ANNU SHARMA AND ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S DUTTA MR S CHOUDHURY MR. H DAS	MRS. A GAYAN, CGC ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	WP(C)/4528/2024 BY SLIP	JUHURA KHATUN @ JOHURA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
18	W.P.(CrI.)/10/2024 B/O, WITH LCR	PAPPU KUMAR SAHANI Versus NARCOTICS CONTROL BUREAU ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SC, NCB
HEARING				
19	WP(C)/790/2017 FIXED, WITH LCR	SHER MOHAMMAD @ SHAR MOHAMMAD ALI Versus THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MR.N AHMED MR.A KALAM	GA, ASSAM ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
30	WP(C)/4258/2023 AT 10:30 AM	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI	GA, ASSAM
ORDERS				
31	WP(C)/3445/2024 FIXED	SANKAR BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR A C BORBORA MR. M SMITH MR. U SAIKIA	GA, ASSAM
HEARING				
32	WP(C)/2194/2013 IN REVIEW.PET./57/2009(D/O), FIXED	SAMAN UDDIN LASKAR and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. I H SAIKIA MR. I H SAIKIA MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. B BORAH MR. B BORAH MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR K KASHYAB MS L HMAR MS L HMAR MR. H I CHOUDHURY	MR. M R CHOUDHURY SC, FINANCE SC, IWT

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
18	WP(C)/4679/2024 B/O	NIRMAL KR. ROY Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND ANR	MR. S BANIK MR H GUPTA MR Y. BARBHUIYA	SC, FISHERY
ADMISSION				
19	WP(C)/7525/2016 FIXED	M/S. BHAGAWAN MET PVT. LTD. and ANR. Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.O P BHATI MR.T C DAS MS.P SARMA MR.P K PODDAR MR.S KHAN	SC, APDCL

LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

11	CRL.A(J)/64/2022 2 Y 3 M 27 D.:WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	SIVA KARMAKAR Versus THE STATE OF ASSAM	MR. A K BHUYAN (AMICUS PP, ASSAM CURIAE)
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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
THE HONOURABLE DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR MOTION -

1	Arb.P./34/2024 B/O	JITENDRA TAMULY Versus STATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICES	MR. P D NAIR MR G ALAM MR S R A NASER
2	Arb.P./35/2024 B/O	ABINASH BORO Versus COMMISSIONER OF INDUSTRIES AND COMMERCE AND ANR.	MR. P D NAIR MR G ALAM MR S R A NASER
3	Arb.P./36/2024 B/O	DR. ABHINAV JAIN Versus STATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICES	MR. P D NAIR MR G ALAM MR S R A NASER

- FOR ORDERS -

4	Arb.P./35/2016 WITH OFFICE NOTE, B/O	ON THE DEATH OF PABITRA JIBAN BARUAH HIS LEGAL HEIR- SRI SAMADEET BARUAH Versus M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY MS.S KAKATI
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WITH

[I.A.\(Civil\)/2791/2023](#)

in [Arb.P./35/2016](#)

	ON THE DEATH OF PABITRA JIBAN BARUAH HIS LEGAL HEIR- SRI SAMADEET BARUAH Versus M/S. SIZZLER RETAIL and LEISURES PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR. J ROY MR. J ROY MR.C CHAKRABORTY
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TO BE SPOKEN TO

5	WP(C)/1828/2019 BY SLIP	RAJ COKE INDUSTRIES, Versus STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI SC, INDUSTRIES AND COMMERCE
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6	WITH WP(C)/5133/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE
7	WITH WP(C)/5136/2018	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE
8	WITH WP(C)/5139/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P DAS MR. P BARUAH MR. S P SHARMA MR. Z ISLAM	DR. B AHMED SC, INDUSTRIES AND COMMERCE
9	WITH WP(C)/5141/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P DAS MR. P BARUAH MR. S P SHARMA MR. Z ISLAM	DR. B AHMED SC, INDUSTRIES AND COMMERCE
10	WITH WP(C)/5143/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE
11	WITH WP(C)/5917/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
12	WITH WP(C)/5931/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
13	WITH WP(C)/5932/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
14	WITH WP(C)/5937/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
15	WITH WP(C)/5954/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE

16	WITH WP(C)/5957/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
17	WITH WP(C)/5960/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
18	WITH WP(C)/5980/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
19	WITH WP(C)/6027/2018	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
20	WITH WP(C)/1843/2019	SHEO SHAKTI COKE INDUSTRIES Versus STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. J HANDIQUE MS. A TALUKDAR SC, INDUSTRIES AND COMMERCE
21	WITH WP(C)/1860/2019	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
22	WITH WP(C)/2096/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
23	WITH WP(C)/2111/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
24	WITH WP(C)/2138/2019	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
HEARING				
25	WP(C)/5347/2022 PART-HEARD, FIXED	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION

26	WITH WP(C)/5340/2022	XSS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
27	WITH WP(C)/5341/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
28	WITH WP(C)/5342/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
29	WITH WP(C)/5346/2022	X SS BEVERAGE CO. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
30	WP(C)/6108/2022 PART-HEARD, FIXED	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
31	WITH WP(C)/6111/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
32	WITH WP(C)/6112/2022	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
33	WITH WP(C)/6113/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
34	WP(C)/5247/2022 FIXED	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

-

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
6)	MR. N SHARMA	09-09-2024	To	22-09-2024
7)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
8)	MR. R K BHATRA	15-09-2024	To	20-09-2024
9)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
10)	MR. P P BARUAH	13-09-2024	To	20-09-2024
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14)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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17)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
18)	MS. S G BARUAH	11-09-2024	To	25-09-2024
19)	MR. S B PRASAD	12-09-2024	To	16-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,12th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
26	MFA/79/2012 PART-HEARD, WITH LCR, FIXED	NATIONAL INSURANCE CO LTD. Versus ON THE DEATH OF SRI BIKU BHUYAN HIS LEGAL HEIR SMTI. RUMI BHUYAN and ANR	MR. R C PAUL MS.S ROY MS.A DAS	MR.T C CHUTIA MR. A K GUPTA MR.R S MISHRA MS.M CHUTIA MR.D K ROY
	WITH MC/2638/2012 in MFA/79/2012	NATIONAL INSURANCE CO LTD. Versus ON THE DEATH OF SRI BIKU BHUYAN HIS LEGAL HEIR SMTI. RUMI BHUYAN and ANR.	MR. R C PAUL MR. R C PAUL MS.A DAS	MR. A K GUPTA
27	MFA/70/2023 WITH LCR, FIXED	M/S KUNDANMAL CHAUDHARY Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B CHAKRAVARTY DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
27 WP(C)/362/2023 FIXED	NALINAKSHA SARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. D UPAMANYA	DY.S.G.I. SC, INCOME TAX
ORDERS			
28 Cont.Cas(C)/358/2024 AT 2:00 P.M. BY SLIP	SK. REAZ UDDIN Versus SMTI. GAYATRI BHOTTACHARJYA	MR. N ALAM R K MR. A RAHMAN	MR. R R Gogoi SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
51	Bail Appln./2646/2024 B/O	SHARIFUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MS. T HAZARIKA MD R ISLAM MD IMRAN	PP, ASSAM
MOTION (BA)				
52	Bail Appln./2758/2024 B/O	KABITA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR ARINDAM BARUAH U SWARGIARY MS LUBNA CHOUDHURY	PP, ASSAM
BAIL HEARING (BA)				
53	Bail Appln./1943/2024 B/O	NASIR UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM S N ULLAH MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
54	WITH Bail Appln./2030/2024	SALIM UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
55	Bail Appln./2321/2024 B/O	DHANESWAR DAS @ JOSH @ KOSU Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
56	Bail Appln./2555/2024 FIXED	KANGKAN KASHYAP AND ANR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CBI

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19)	MR. S B PRASAD	12-09-2024	To	16-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
21	MACApp./47/2020 B/O	DIGANTA KR PATHAK Versus MD TAHER ALI and 2 ORS	MR. S MUKTAR MR.S RAHMAN MR.S HUSSAIN	
22	I.A.(Civil)/2794/2024 WITH LCR, B/O in MACApp./71/2024 WITH MACApp./71/2024	SOMA DAS AND ANR Versus NATIONAL INSURANCE COMPANY LTD NATIONAL INSURANCE COMPANY LTD. Versus SOMA DAS AND 5 ORS.	MR A B DEY MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R GOSWAMI MR A B DEY (r-1,2)

LEAVE NOTE OF ADVOCATES FOR 12/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

51	AB/1320/2024 WITH OFFICE NOTE, FIXED	SAHIDA BEGUM Versus THE STATE OF ASSAM	MR. T J MAHANTA MS P SARMA MS. P P DAS	PP, ASSAM
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12)	MR P C DEY	12-09-2024	To	13-09-2024
13)	MS. B CHOWDHURY	11-09-2024	To	12-09-2024
14)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,12th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
55	Bail Appln./2723/2024 FIXED	RATUL KAKATI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
56	Bail Appln./2753/2024 FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
MOTION				
57	AB/2434/2024 B/O	SANKAR DEB AND 9 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H I CHOUDHURY MS R DEKA H YEASMIN	PP, ASSAM
ADMISSION				
58	Crl.A./56/2024 WITH LCR 4 FILES, FIXED	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/204/2024 in Crl.A./56/2024	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
59	Crl.Pet./195/2024 WITH LCR (ONE FILE), FIXED	ASHADUZ ZAMAN Versus MUSTAFA HUSSAIN	MR D K MEDHI P BORUAH	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY
BAIL HEARING (BA)				
60	Bail Appln./2315/2024 FIXED	AZIM UDDIN AHMED ALIAS AJIM UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
61	WITH Bail Appln./2515/2024	SOBUR UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. D ZAKARIA	PP, ASSAM

ORDERS

62	I.A.(CrI.)/20/2024 FIXED in CrI.A./13144/2023	KANAK NATH Versus THE STATE OF ASSAM AND ANR.	MS. N CHOUDHURY MR D K BHATTACHARYYA MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR A GAUTAM DILME R.M. MOMIN MR J DAS	MR SARFRAZ NAWAZ, LEGAL AID COUNSEL (R-2) PP, ASSAM
	WITH CrI.A./13144/2023 (Filing Number)	KANAK NATH Versus THE STATE OF ASSAM AND ANR E	MR D K BHATTACHARYYA	
63	CrI.Rev.P./208/2024 WITH LCR 8 FILES, FIXED	LONGKI RONGPI Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
HEARING				
64	CrI.Pet./631/2016 FIXED	BAJRANG LAL AGARWAL and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	MR.P J SAIKIA (R-2) MR.A K GUPTA R-2 MR. J DEKA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/09/2024

-

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
6)	MR. N SHARMA	09-09-2024	To	22-09-2024
7)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
8)	MR. R K BHATRA	15-09-2024	To	20-09-2024
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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
11	WP(C)/956/2014	NO.119880274, EX. CT. MD. KAJI SAFIQUL ISLAM Versus THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRS M ABDULLAH P MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.N BARUA C.G.C. MRM R ADHIKARI MR.K K PARASAR(R-1TO3) ASSTT.S.G.I.
12	WP(C)/6524/2018	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, FINANCE AND TAXATION
13	WITH WP(C)/5488/2019	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD F H LASKAR MR. A M BARBHUIYA MR. J N ISLAM	SC, AG SC, FINANCE DEPTT.
14	WITH WP(C)/4887/2021	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, AG SC, FINANCE

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